

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 17 of 2012 &
I.A. No. 29 of 2012**

Dated : 27th February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Ajmer Vidyut Vitran Nigam Ltd.

....Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant (s) : Mr. Shyam Moorjani
Mr. Shantanu Bharadwaj

ORDER

Affidavit of service has been filed. Nobody has entered appearance on behalf of the Respondent.

Post the matter on **14.03.2012**. The interim Order passed earlier to continue till the disposal of the Appeal.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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